

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/ 2356/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri B. Chakraborty,
District & Sessions Judge,
Dhemaji.

Dated Guwahati the 23rd June, 2020.

Sub: Extension of Earned leave and station leave permission.

Ref:- Your Letter No. DJDH/2434/2020 dated 10.06.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted extension of earned leave by one day till 19.06.2020 along with station leave permission till the morning of 20.06.2020.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/ 2358 2357-/A, dated 23.6.2020

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.

✓ 2. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)

Rdgr